

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(34)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 02.30 PM ON 4.10.2018

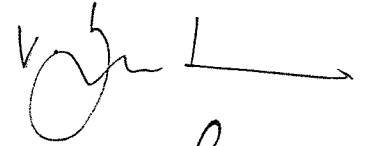
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

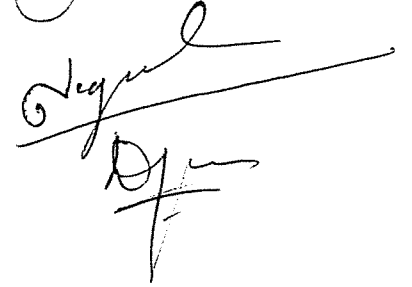
1. T.V. Sureshkumar
N.A. Srinivasan
For Genicon Associates

For Petitioner



2. N.P. Nagalakshmi
D. Rajasekaran

for R2 and R5



ORDER

Counsels for both the parties are present. Counsel for Petitioner has filed the reply to the objection raised by the Counsel for R2 and R5; copy of which is given to the other side. Matter is posted for final submissions. Put up on 13.11.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk